

(76)

NATIONAL COMPANY LAW TRIBUNAL
~~SINGLE BENCH~~
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/636/ (IB)/2017
NAME OF THE PETITIONER(S) : PHOENIX ARC PVT LTD
NAME OF THE RESPONDENT(S) : NEW CHENNAI TOWNSHIP PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P. Elayaraj Kumar
V.M. Kavalituk

financial Creditor/
Applicant

V.M. Kavalituk

(for Ramalingam & Associates)

Counsel for Respondent

Hf

2. N.P. VIJAY KUMAR
R. PRADEEP

ORDER

Shri P Elayaraj Kumar, counsel for petitioner present. Shri N P Vijay Kumar caused appearance on behalf of the respondent and filed vakalat. He stated that he has received copy of the petition and other documents and prayed time for filing counter. He further stated that there is a chance of settlement by way of negotiations with the petitioner. Time extended at request for filing counter with a direction to furnish copy of the same to the other side prior to the next date of hearing. Put up on 23.11.2017 at 10.30 A.M.

- 54 -
K Anantha Padmanabha Swamy
Member (Judicial)